

**F. No. 01(05)/Circular/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

**Dated 28.10.2020**

**OFFICE ORDER**

The Hon'ble President is pleased to extend the last date of pronouncement of reserved orders by three weeks i.e. upto 13 November 2020, after obtaining prior permission from the Hon'ble President.

By Order,



(Bineesh Kumar K.S.)  
Registrar

Copy to:-

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2. Members, CESTAT, All Benches.
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